

**CENTRAL ADMINISTRATIVE TRIBUNAL**

## ALLAHABAD BENCH

Registration No. 785 of 1986 (T)  
(Original Suit No. 1156 of 1984)

D.C.Chakraborty ...

... APPLICANT  
(Plaintiff)

## versus

Union of India and others ...

**RESPONDENTS  
(Defendants)**

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Hon. S.Zaheer Hasan, V.C.  
Hon. A. Johri, Member (A).

Suit No. 1156 of 1984 has been transferred to this Tribunal from the court of Munsif City, Kanpur, under section 29 of the Administrative Tribunals Act, 1985.

The suit was for declaration that the action of the defendants 1 to 4 in promoting defendants 5 and 6, who are junior to the plaintiff, as Training Officers on a regular basis ignoring the rightful claim of the plaintiff for such promotion on regular basis as Training Officer is illegal, and for a mandatory injunction directing the defendants to promote the plaintiff.

The plaintiff has moved an application stating that he has got the reliefs sought for in the suit and that the suit may be dismissed

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as withdrawn.

The suit is dismissed as withdrawn.

*Yours*  
Vice Chairman

*3 APR 1987*  
Member (A)

D/- 19.1.1987

AAK